

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH

AT HYDERABAD

R.A.84/98 in O.A.228/94

Date of Order : 16.9.99

BETWEEN :

V.Ravi Kumar
 Junior Telecom officer, Kamalapuram T.S.,
 AND Warangal Dist. .. Applicant.

1. The Divisional Engineer (MTCE)
 Telecommunications, Eluru.
2. Sub Divisional Officer,
 Telecom, Nidadavolu,
 West Godavari Dist.
- Telecommunications,
 Ministry of Communications,
 Dept. of Telecommunications,
 Sanchar Bhavan, New Delhi.
4. The Chief General Manager,
 Telecommunications, A.P.Circle,
 Hyderabad. .. Respondents.

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Counsel for the Applicant .. Mr. S. L. Chennakesava Rao

Counsel for the Respondents .. Mr. V. Rajeswara Rao

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CORAM :

HON'BLE SHRI R.RANGARAJAN : MEMBER (ADMN.)

HON'BLE SHRI B.S. JAI PARAMESHWAR : MEMBER (JUDL.)

ORDER

X As per Hon'ble Shri R.Rangarajan, Member (Admn.) X

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Mr. S. L. Chennakesava Rao, learned counsel for the
 applicant and Mr. V. Rajeswara Rao, learned standing counsel
 for the respondents.

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2. The applicant in the O.A. has filed this R.A. for reviewing the judgement dated 18.2.1997. When the R.A. was taken up for hearing, the learned counsel for the applicant submitted that he is not pressing this

3. In view of the above the R.A. is dismissed as not pressed. No costs.

B.S. JAI PARAMESHWAR
(B.S. JAI PARAMESHWAR)
Member (Judl.)

R.Y.
(R.RANGARAJAN)
Member (Admn.)

Dated : 16th September, 1999

(Dictated in Open Court)

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